

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**  
**URGENT MATTERS**

3. M.A. 1688/2019  
M.A. 1658/2019  
M.A. 152/2020  
M.A. 621/2020  
IN  
C.P. 2977/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.06.2021**

NAME OF THE PARTIES: Mr. Mukund Muley & Ors  
V/s  
Cotmac Electronics Pvt Ltd.

SECTION 241-244 OF COMPANIES ACT, 2013

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**ORDER**

The matter is taken up through virtual hearing.

Counsel for the petitioner, Mr. S A Gundecha a/w Mr. Shrenik R. Gandhi and  
counsel for the respondent, Ms. Durga Agarwal a/w Srinivas Chatti are present  
through virtual hearing.

Registry is directed to list all pending applications on 14.07.2021 at 2:00 PM  
for hearing.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)